

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 23<sup>rd</sup> February, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant
2.	Original Application No. 76/2018	M/s Bala Ji Construction Vs. State of UP & Ors.	Mr. Narender Pal Singh, Adv. for Applicant
3.	<b>M.A. No. 182/2018 IN</b> Execution Application No. 45/2017 <b>IN</b> O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant
<b>FOR HEARING</b>			
4.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae)  Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.
5.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016)	Sudiep Shrivastava  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
6.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7 Mr. Om Prakash, Adv.

7.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rahul Khurana, Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant  Mr. Rahul Verma, AAG for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. A. K. Babbar, Adv. for R-10 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rahul Khurana, Adv. Mr. Amit Tiwari, Adv. for State of UP
8.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rahul Khurana & Mr. Rajeev Singh Bisht, Advs. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
9.	Original Application No. 368/2016	Paramjit Singh Pamma Vs. Government of Punjab & Ors.	Mr. Gurjinder S. Chahal, Adv. for Applicant  Mr. Vinay Mohar Sharma, AAG for R-1,2, 4 & 5 Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for Punjab Mr. Sanjeev Kumar Manan, Adv.
10.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Ms. Puja Kalra, Adv. for North MCD
11.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R 2 & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF Mr. Sandeep Mahaptra, Adv. Mr. Dnesh Jindal, L.O. for DPCC
12.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017, M.A. No. 403/2017, M.A. No. 854/2017 & M.A. No. 01/2018)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Raman Yadav, Adv. (LC)

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